

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 325(ND)/2014

IN THE MATTER OF:

Rajneesh Ghei

.... **APPLICANT / PETITIONER**

Vs

Registrar of Companies & ors.

.... **RESPONDENT**

SECTION:

Under Section 391 to 394, 100

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

Mr. Vishwa Bhushan Arya, Advocate

ORDER

This is a part heard matter and the same be listed before the Bench comprising one of us (the President) and Hon'ble Ms. Deepa Krishan, Member (T) on 09.02.2018.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**